Advocate Appearance Portal

{{ Go Paperless }}

User Instructions Manual

December 15, 2022



Supreme Court of India



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1. Purpose

Advocate Appearance Portal has been designed and developed for bringing paperless, speed, accuracy and efficacy for recording the appearance of the Advocates in the Record of Proceedings, the Advocates on Record may certify the appearance of Advocates in a matter and send the appearance slip through this portal.

2. Features

A. Existing Process for Appearance Slip

- Receiving appearance slips through Advocates directly in the court or through email on the same day of the case listed.
- 2. Verification of the AOR is done manually
- 3. Name of Sr. Advocates and Advocates type manually in Record of Proceedings.

B. New process for Appearance slip & Software Features

- 1. Receiving appearance slips online through the Advocate Appearance Portal is now possible.
- 2. At the time of login, verification of the AOR is done by software through One Time Password (OTP).



- Access to case for appearance slip is as per capacity of the user i.e. AOR. Access control to a certain portion of the cause list is defined and entry of Appearance Slip is allowed only in his/her cases.
- 4. Appearance Slips do not require further entry by the Registry manually in Record of Proceedings.
- 5. Provision is available to search appearance slips which were earlier submitted.
- Allowed to send appearance slips 2 to 3 days in advance after the cause list is published on the supreme court website.
- This will eliminate the need to submit appearance slips to the court masters manually by the AORs. Hence making the process paperless.

3. Eligibility of User to send Appearance Slip

This portal is developed for Adovate-On-Record (AOR). AOR must be registered with the Supreme Court Integrated Case management and Information System (ICMIS) and he/she must have been engaged by parties for which an Appearance Slip request is made. AOR may submit an Appearance Slip in a case in which he/she is engaged. Normally, all AORs are registered with ICMIS, however, if an AOR is not registered, he/she may get himself registered by filling in the form available on the website of the

Supreme Court and submit the same to the Record Room. On successful verification, his/her name would automatically appear in Advocate Appearance Portal.

ICMIS maintains a database of AOR with respect to parties to the case. On this basis, the system determines whether an AOR's registered in the system along with the date of listing.

4. Logging in and Verification

Step 1 : To login, enter AOR Code or Mobile No. or eMail then click on Get OTP button





Step 2 : Enter OTP received in your Mobile / eMail

OTP received in eMail

OTP received in Mobile

Appearance Login OTP Request - Supreme Court of India 🔉 🔤

eService sci@nic.in <u>via</u> nic.in to me ▼ Your OTP is 599680. Supreme Court of India



Enter OTP received on registered Mobile / eMail





5. Cause List

Cause List of logged in AOR with cases listed today and in future dates will display here for the purpose of appearance slip.

A. Time Out

Time Out message will appear after **11:30** AM on the day of cases listed and will not allow AOR to enter for an appearance slip.

CAUSE LIST							
SN	lo.	Listed On	Court No.	Item No.	Case No.	Cause Title	For Appearance
1		15-12-2022	21	583	SLP(C) No. 1068-1069/2020	JAI PARKASH Vs. RAJBIR AND ORS.	Time Out

On Click Time Out button message will display :





B. For Appearance Slip

Once entered to the cause list menu, click on the green button namely "Click" in "For Appearance" column.

CAUSE	LIST					
SNo.	Listed On	Court No.	Item No.	Case No.	Cause Title	For Appearance
1	15-12-2022	21	583	SLP(C) No. 1068-1069/2020	JAI PARKASH Vs. RAJBIR AND ORS.	Time Out
2	15-12-2022	21	717	53742020	THE STATE OF HIMACHAL PRADESH AND ORS. Vs. JASWANT SINGH AND ORS.	Time Out
3	16-12-2022	5	2	C.A. No. 6736/2013	ALAKNANDA HYDRO POWER CO. LTD THROUGH ITS AUTHORISED SIGNATORY MR. S. DHAWAN Vs. ANUJ JOSHI AND ORS.	Click
4	16-12-2022	21	58	SLP(C) No. 6200/2021	SOLAPUR GRAM UDYOG TELGHANA SOCIETY LTD., SOLAPUR Vs. LOKMANGAL MULTISTATE CO-OPERATIVE SOCIETY LTD. AND ANR.	Click
5	16-12-2022	21	58	SLP(C) No. 6413/2021	SUNIL KASHINATH DODMAN AND ANR. Vs. LOKMANGAL MULTI STATE COOPERATIVE SOCIETY LIMITED AND ANR.	Click



A Pop up modal will open with case details

Appearance Slip ×							
The app	pearance should be updated by 11:3	0 A.M. on the day when th	ne matter is listed.				
List	Date		09-01-2023				
Cour	t No.		5				
Item	No.		1				
Case	No.		C.A. No. 6106/2017				
Title	M/S DARVELL INVESTMENT /	AND LEASING (INDIA) PVT	LTD. Vs. THE STATE OF WEST BENGAL				
Арре	earing For		Petitioner				
AOR List of A	✓ Dr. Advocates Addded	~	Nirmal Chopra Add				
#	Advocate Name						
\$	Mr. Ram, Sr. Adv.		31-12-2022 01:55:59 PM 盲				
\$	Dr. Nirmal Chopra, AOR		31-12-2022 01:56:03 PM 👕				
🗌 l cert	□ I certify that above Senior Advocates/Advocates will appear/appeared in the above mentioned matter.						
			Dr. Nirmal Chopra For the Petitioner				
Close			Submit				



Following steps to follow to submit appearance slip :

Step I: Master List

Click on right side of icon

Add - Name of Advocates

You may add previously added names of advocates.

Advocates Master List			
	All		
	Mr. Ravi, Adv.		
	Dr. Nirmal Chopra, AOR		
_			
	Add		



Step II : Add Name of Advocates



4

Step III : List of Advocates Added

List of A	Advocates Addded	
#	Advocate Name	
.	Dr. Nirmal Chopra, AOR	14-12-2022 01:41:16 PM
÷	Ram, Sr. Adv.	14-12-2022 01:41:08 PM

Step IV : I Certify

I certify that above Senior Advocates/Advocates will appear/appeared in the above mentioned matter.

Step V : Final Submit

Close



Display Appearance Slip Format with message submitted successfully.

A	Appearance Slip ×						
			Status: Submitted Successfully				
	l certify that i matter. List Date : 16 Court No. : 5 Item No. : 2 Case No. : CJ Title : ALAKN ANUJ JOSHI Appearing Fo	opear/appeared in the below mentioned					
	#	Name of Advocates					
	1	Dr. Nirmal Chopra, AOR					
	2	Ram, Sr. Adv.					
	3	Mr. Rahul Bajaj, Sr. Adv.					
			Dr. Nirmal Chopra For the Respondent				
	Close						

Delivered message





6. Reports

Submitted Appearance Slips report can be accessed from Report menu :

ŀ	Advocates Appearing							
	Search							
	List Date (dd-mm-yyyy)							
	16-12-2022							
	Search							

Advo	Advocates Appearing								
Search									
List Date (dd-mm-yyyy)									
Sear	ch								
Advoc	ates Appearir	ng for List D	ate 16-12-20	022					
SNo.	Listed On	Court No.	ltem No.	Case No.	Cause Title	Name of Advocates			
1	16-12- 2022	21	58	SLP(C) No. 6413/2021	SUNIL KASHINATH DODMAN AND ANR. Vs. LOKMANGAL MULTI STATE COOPERATIVE SOCIETY LIMITED AND ANR.	For Respondent 1. Mr. Ram, Sr. Adv.			
2	16-12- 2022	5	2	C.A. No. 6736/2013	ALAKNANDA HYDRO POWER CO. LTD THROUGH ITS AUTHORISED SIGNATORY MR. S. DHAWAN Vs. ANUJ JOSHI AND ORS.	For Respondent 1. Dr. Nirmal Chopra, AOR 2. Ram, Sr. Adv. 3. Mr. Rahul Bajaj, Sr. Adv.			



7. Sign Out

Click on the Sign Out option in the menu to exit from the portal.

